

IN THE COURT OF SH. G. N. PANDEY, ASJ-09 (POCSO)

WEST : DELHI

**Bail Application No. 1406
FIR No. 656/2020
PS : Nihal Vihar
U/S: 307/506/34 IPC & Section 25/27 Arms Act
State Vs. Bablu Khan**

17.07.2020

The court of undersigned is having duty today as per computer generated circular/ duty roster dated 15.07.2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi.

This is an application under Section 439 CrPC for granting regular bail moved on behalf of the applicant/ accused.

Pr. : Ms. Nimmi Sisodia, Ld. Addl. PP for the State.

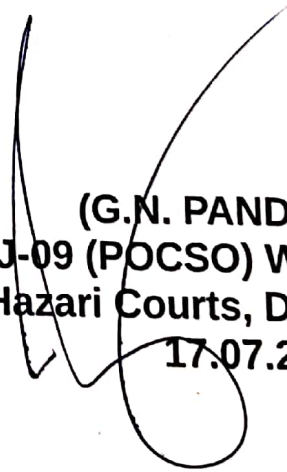
Sh. Rajan Chaudhary, Ld. Counsel for applicant/accused.

Reply has already been filed.

Arguments heard. Record perused.

The presence of IO is required therefore, IO be summoned alongwith case file on the next date of hearing.

Put up for consideration on **21.07.2020**.


**(G.N. PANDEY)
ASJ-09 (POCSO) West
Tis Hazari Courts, Delhi
17.07.2020**

IN THE COURT OF SH. G. N. PANDEY, ASJ-09 (POCSO)

WEST : DELHI

Bail Application No. 1318

FIR No. 176/20

PS : Nihal Vihar

U/S: 392/397/336/34 IPC & 25/54/59 Arms Act

State Vs. Sajjan Shukla

17.07.2020

The court of undersigned is having duty today as per computer generated circular/ duty roster dated 15.07.2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi.

This is an application under Section 439 CrPC for granting regular bail moved on behalf of the applicant/ accused.

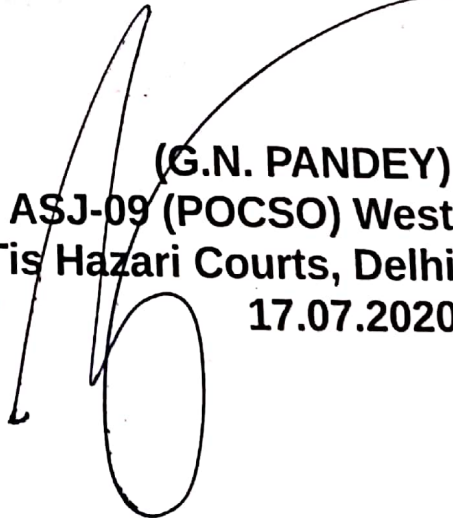
Pr. : Ms. Nimmi Sisodia, Ld. Addl. PP for the State.

Sh. Ravinder Gupta , Ld. Counsel for applicant/accused.

IO/ASI Heera Lal present.

Ld. Counsel for the applicant/ accused submits that charge-sheet has already been filed. Let the charge-sheet be summoned from the concerned court for the next date of hearing.

Put up for consideration on **22.07.2020**. IO shall remain present on date fixed.


(G.N. PANDEY)
ASJ-09 (POCSO) West
Tis Hazari Courts, Delhi
17.07.2020

IN THE COURT OF SH. G. N. PANDEY, ASJ-09 (POCSO)

WEST : DELHI

**Bail Application No. 1391
FIR No. 600/20
PS : Ranhola
U/S: 308 IPC
State Vs. Rahul Kumar**

17.07.2020

The court of undersigned is having duty today as per computer generated circular/ duty roster dated 15.07.2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi.

This is an application under Section 439 CrPC for granting regular bail moved on behalf of the applicant/ accused.

Pr. : Ms. Nimmi Sisodia, Ld. Addl. PP for the State.

Sh. Pankaj, Ld. Counsel for applicant/accused.

IO/ ASI Sunil Dutt present.

Arguments heard.

Perusal of the MLC of the victim shows that the injury of the victim is grievous in nature.

Ld. Counsel for the applicant / accused submits that charge-sheet is not filed as yet. Let the charge-sheet be summoned from IO on or before the next date of hearing.

Put up for consideration on **07.08.2020**.

**(G.N. PANDEY)
ASJ-09 (POCSO) West
Tis Hazari Courts, Delhi
17.07.2020**

**IN THE COURT OF SH. G. N. PANDEY, ASJ-09 (POCSO)
WEST : DELHI**

**Bail Application No. 1394
FIR No. 45/2020
PS : Nihal Vihar
U/S: 308/336/34 IPC
State Vs. Mithlesh.**

17.07.2020

The court of undersigned is having duty today as per computer generated circular/ duty roster dated 15.07.2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi.

This is an application under Section 438 CrPC for granting anticipatory moved on behalf of the applicant/ accused.

Pr. : Ms. Nimmi Sisodia, Ld. Addl. PP for the State.

Sh. Danish Mudgal, Ld. Counsel for applicant/accused.

IO/ASI Ashok Kumar present.

Reply filed by the IO be taken on record.

Ld. Counsel for applicant/ accused submits that the matter is likely to be settled between both the parties.

On the request of Ld. Counsel for accused, put up for consideration on **21.07.2020**.

**(G.N. PANDEY)
ASJ-09 (POCSO) West
Tis Hazari Courts, Delhi
17.07.2020**

IN THE COURT OF SH. G. N. PANDEY, ASJ-09 (POCSO)

WEST : DELHI

Bail Application No. 1423

FIR No. 656/2020

PS : Nihal Vihar

U/S: 307/506/34 IPC & Section 25/27 Arms Act
State Vs. Varun

17.07.2020

The court of undersigned is having duty today as per computer generated circular/ duty roster dated 15.07.2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi.

This is an application under Section 439 CrPC for granting regular bail moved on behalf of the applicant/ accused.

Pr. : Ms. Nimmi Sisodia, Ld. Addl. PP for the State.

Sh. A.K Dewan, Ld. Counsel for applicant/accused.

Reply filed be taken on record.

Arguments heard. Record perused.

The presence of IO is required therefore, IO be summoned alongwith case file on the next date of hearing.

Put up for consideration on **21.07.2020**.

(G.N. PANDEY)
ASJ-09 (POCSO) West
Tis Hazari Courts, Delhi
17.07.2020